

-Mail

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-50/2000/1314/A

From :- Shri Kaushik Kumar Sarma
Joint Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Smti Mitali Thakuria
District & Sessions Judge
Kokrajhar

Dated Guwahati the 18th March, 2019.

Sub: **Head Quarter leave permission.**

Ref:- Your letter No. DJK.1-5/19/402 dated 16.03.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 16.03.2019 till the morning of 18.03.2019, has been granted / rejected.

The Addl. District & Sessions Judge (FTC), Kokrajhar, will remain incharge of your court and office, during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/1315/A dated 18.03.19
Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

Q
18/3/19

JT. REGISTRAR (VIGILANCE)

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